## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: CP/60/2017

NAME OF THE PETITIONER(S)

: RAJENDRA KUMAR KANNODIA & 5 ORS

NAME OF THE RESPONDENT(S)

: KAMADGIRI INDUSTRIES LTD & 8 ORS

**UNDER SECTION** 

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

DR KS PAVICHONDRON

PCS for Pehr

S. R. Rajagopal Preettri. S. drasu Coursel for Resports

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## <u>ORDER</u>

Representative for Petitioner present. As per the direction, he sent private notice to R8 which is stated to have been delivered on 14.11.2017; the same reflects in the delivery report. However, Counsel for the Respondents undertakes to seek instruction on behalf of R8 failing which appropriate order will be passed on next date of hearing. Put up on 09.01.2018 at 10.30 A.M.

MEMBER (JUDICIAL)

ghk